

31

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CA(CAA) No. 15/NCLT/AHM/2018**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2018**

Name of the Company: Vinay Securities Pvt. Ltd.  
Rajal Securities Pvt. Ltd.  
Ablaze Infotech Pvt. Ltd.  
Shakti Irrigation India Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

**S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE**

1.

2.

**ORDER**

Learned Advocate Mr. Pavan Godiawala present for Applicants.

At request of learned Counsel for Applicants.

List the matter on 27.02.2018.



**MANORAMA KUMARI  
MEMBER JUDICIAL**



**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 16th day of February, 2018.